GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.2942 TO BE ANSWERED ON 20TH DECEMBER, 2023

PLEA OF RICE MILLS TO PUNJAB FOOD SUPPLY

2942. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government's attention is drawn to the plea of a group of new rice mills who have completed registration with the Punjab food supply department but have not been linked online for procurement purposes resulting into a situation that some 200 local mandies shall not be linked and if so, the details thereof;
- (b) whether the Government's attention is also drawn to the fact that Punjab officials have stated to the rice millers that if these 200 mills are given linkages for procurement of paddy, the Union Government shall withhold the transportation fund of Punjab and if so, the details thereof;
- (c) whether the Government proposes to withhold transportation fund to the State Government of Punjab if procurement is linked to the new 200 mandies which have been added recently by the Government of Punjab; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): State Government of Punjab has informed that all eligible rice mills, during Kharif Marketing Season 2023-24, have been linked for procurement and have been allotted paddy from mandies.
- (b) to (d): The transportation charges are reimbursed by Government of India as per extant guidelines, without any mill/mandi specific rider.
